

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 14<sup>th</sup> FEBRUARY, 2024, 10:30 A.M.**

CP (IB) No. 31/CB/2022, IA (IB) No. 336/CB/2023, IA (IB) No. 355/CB/2023,  
IA (IB) No. 46/CB/2024

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Kalinga Enterprises Pvt. Ltd. -Vs- Maa Manasha Devi Alloys Pvt. Ltd.
Under Section	9 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Joy Saha, Sr. Adv.  
Mr. Rahul Agarwal, CS  
Mr. Kanishak Khetan, Adv.  
Mr. Gaurav Joshi, Adv.} IA 336/23

For Respondent (s)

Mr. Saradindu Jena, CS

**ORDER**

**IA (IB) No. 336/CB/2023:**

Ld. authorised representative Mr. Gaurav Joshi, CS appears for the applicant. Ld. Senior Counsel Mr. Joy Saha along with CS, Rahul Agarwal appears for the respondent. List the matter on 20.02.2024.

**IA (IB) No. 355/CB/2023:**

Both sides counsel present. List the matter on 20.02.2024.

**IA (IB) No. 46/CB/2024:**

Both sides counsel present. List the matter on 20.02.2024.

**CP (IB) No. 31/CB/2022:**

Ld. Senior counsel Mr. Joy Saha appears for the petitioner. Ld. authorised representative Mr. Saradindu Jena, CS appears for the respondent. Matter heard at length. For continuance of arguments list the matter by 20.02.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**